

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1048
ANSWERED ON:16.08.2012
VANISHING COMPANIES
Dubey Shri Nishikant ;Joshi Shri Mahesh

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total number of companies which were identified as vanishing companies during each of the last three years, State-wise;
- (b) the number of vanished companies which were found working in the country at present, State-wise ;
- (c) the details of FIRs lodged with the police to trace out the whereabouts of the vanishing companies and their directors, State-wise; and
- (d) the steps taken by the Government to identify the reasons for working of vanishing companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) No company has been identified as vanishing company in the last three years.
- (b) & (c) A total of 238 companies were initially identified as vanishing companies, out of which 151 companies have since been deleted from the list as the criteria for treating a company as vanishing is no longer applicable to them. As such, only 87 companies remain as vanished. The State-wise break up of these 87 vanished companies is enclosed as Annexure-I. FIRs have been lodged against all these 87 vanished companies and their directors with the Police to trace their whereabouts
- (d) Companies which had raised funds through Initial Public Offer were identified as Vanishing Companies for:
 - (i) Non-maintaining of their registered office;
 - (ii) Non-traceability of directors; and
 - (iii) Non-filing of statutory returns/ listing requirements with the concerned Registrars of Companies/ Stock Exchanges for a period of 2 years.